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\*     **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
  
+     ITA 1621/2006

COMMISSIONER OF INCOME TAX     ..... Appellant  
  Through  
  Ms.Prem Lata Bansal, Sr.Standing  
  Counsel

versus

TARGET CHEMICALS P.LTD.     ..... Respondent  
  Through

**CORAM:**  
**HON'BLE MR. JUSTICE VIKRAMAJIT SEN**  
**HON'BLE DR. JUSTICE S. MURALIDHAR**

%                                    **ORDER**  
  **27.11.2006**

No substantial question of law arises.

Dismissed.

**VIKRAMAJIT SEN, J**

**S. MURALIDHAR, J**

**NOVEMBER 27, 2006**

nj